NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **28.08.2025** (THURSDAY)

CHENNAI BENCH (HYBRID MODE) 10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 392/2025	Navneet Kumar Ranka & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd & Anr.	Ms. CS Alpa Jain, PCS	
2.	Comp App (AT) (CH) (Ins) No. 402/2025	M Bhaskaran & Anr. Vs Sandeep Kothari IRP, Orion Water Treatment Pvt Ltd	Mr. AS Sathish Kumar	
3.	Comp App (AT) (CH) (Ins) No. 412/2025 For Stay IA No 1172/2025	Mathioli Nagarajan RP of MQ Networks Pvt Ltd Vs Reliance Asset Reconstruction Company Ltd	Mr. Mathioli Nagarajan Party in Person	
4.	Comp App (AT) (CH) No. 105/2025 For Exemption IA No. 1177/2025	SBICAP Trustee Company Ltd Vs Andhra Pradesh Power Finance Corporation Limited	Mr. VVSN Raju	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
5.	Comp App (AT) (CH)	Canara Bank	Mr. ML Ganesh	
	(Ins) No. 409/2025	Vs		
		Prateek Apparels Pvt		
	(With defects)	Ltd		
6.	Comp App (AT) (CH)	Sunwin Papers	Mr. P Raja Sekaran	
	(Ins) No. 413/2025	Vs		
		Sivadarshini Papers		
	(With defects)	Ltd		
7.	Comp App (AT) (CH)	LR Subba Reddy &	Mr.R Ramasubramaniam	
	No. 104/2025	3 Ors	Raja	
	For Stay	Vs		
	IA No. 1174/2025	Narasimha Vara		
	For Condone Delay	Prasad Anala & 18 Ors		
	IA No. 1175/2025			
	(With defects)			

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
8.	IA No. 1054/2025 (To implead) in Comp App (AT) (CH) No. 107/2023 For Direction IA No. 1117/2025	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd & 12 Ors	Mr. Krishna Ravindran	Respondents Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13
9.	IA No. 1173/2025 (For Clarification) in Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors	Mr. MV Swaroop	Mr. CV Shailandhran R2 Mr. B Dhanaraj- R7
10.	Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 & 1247/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors.	Mr. MV Swaroop	Mr. CV Shailandhran R1
11.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors Vs Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors	Mr.CV Shailandhran	Mr. MV Swaroop R2- R4
12.	Comp App (AT) (CH) No. 37/2024 For Stay IA No. 660 & 661/2024 For Direction IA No. 1249/2024	Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. TK Bhaskar	
13.	Comp App (AT) (CH) No. 43/2024 For Stay IA No. 736 & 737/2024 For Direction IA No. 1248/2024	Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors	Mr. TK Bhaskar	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
14.	Contempt Case (AT) No.7/2019 in Comp App (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr.	Mr. Ajay Gagger	Mr. Anirudh Wadhwa R1
		WITH		

15.	Contempt Case (AT)	Gandhar Oil Refinery	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
	No. 8/2019	(India) Ltd		
	in	Vs		
	Comp App (AT) (Ins)	Ragurama Krishnaraja		
	No. 553/2018	& Anr.		

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) (Ins) No. 285/2025 For Stay IA No. 797/2025 For Exemption IA No. 798/2025	National Stock Exchange of India Ltd Vs Consortium of Karishma Jain, Jupiter City Developers (I) Ltd & Adwaita Navigations Pvt Ltd SRA of XL Energy Ltd & 4 Ors.	Mr. Ishaan Agrawal	Mr. Kunal Kanungo- R1 Mr. Amir Bavani- R5
17.	Comp App (AT) (CH) (Ins) No. 279/2021 To Dispense with IA No. 601/2021 For Stay IA No. 603/2021	Regional Provident Fund Commissioner, EPFO Vs Bijoy Prabhakaran Pulipra, RP of PVS Memoial Hospital Pvt Ltd & 5 Ors.	Mr. K Ramu Mr. R Vishnu	Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy- R2
18.	Comp App (AT) (CH) (Ins) No. 334/2023 For Stay IA No. 1013/2023 Interim Injunction IA No. 253/2024	G. Subramaniam Vs Dr. SR Shriraam Shekar, Liquidator of RLS Alloys Pvt. Ltd & 3 Ors.	Mr. Praveen Purohit	Mr. Ramaswamy Meyyappan- R1 Mr. B Vijay- R2
19.	Comp App (AT) (CH) (Ins) No. 130/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd & Anr. WITH	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2
20.	Comp App (AT) (CH) (Ins) No. 132/2024 For Stay IA No. 357/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd & 2 Ors	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2 Mr. Vipul Jai- R3
21.	Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No 430/2024	MEIL-GAYATRI-ZVS- ITT (Consortium) Vs Guru Raghavendra Infrastructures & 2 Ors WITH	Mr. Arjun Suresh	Mr. Pogulakonda Pratap R1 Mr. VK Sajith- R2
22.	Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024	MEIL-GAYATRI-ZVS- ITT (Consortium) Vs Sri Krishna Engineering Company & 2 Ors	Mr. Arjun Suresh	Mr. VVSN Raju- R1 Mr. VK Sajith-R2

23.	Comp App (AT) (CH) (Ins) No. 235/2024 For Stay IA No. 624/2024	K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J. Karthiga, Erstwhile RP of GK Steel and Allied Industries Ltd & 4 Ors.	Ms. Lily Francis	Mr. VV Sivakumar R1
24.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erstwhile Managing Director, Super Agri Seeds Pvt Ltd Vs Kiran Gubba, Director, Gubba Cold Storage Pvt Ltd & Anr	Mr. TK Bhaskar	Mr. Anuj Raj- R1 Mr. Pranava Charan R2
25.	Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024 For Exemption IA No. 1298/2024 To Adv. Hg. IA No. 584/2025	Comandur Parthasarathy Vs Suhasini Ashok B Erstwhile IRP & 4 Ors	Ms. Kopal Sharraf	Mr. Bendi Raviteja- R1 Mr. Sai Sanjay Suraneni- R2 R3 R4
26.	Comp App (AT) (CH) (Ins) No. 53/2025 For Stay IA No. 194/2025	Anand Jain Suspended Director of Hallmark Infrastructure Pvt Ltd Vs Pathukasahasram Ragunathan Raman, IRP of Hallmark Infrastructure Pvt Ltd & Anr	Mr. Rahul Balaji	Mr.Sathiyanarayanan R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	TA (AT) No. 17/2022 (Comp App (AT) No. 326/2018)	C.J George & 3 Ors Vs Synthite Industries Pvt Ltd & Anr. WITH	Mr. TK Bhaskar	Mr. CV Shailendran
28.	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors	Mr. TK Bhaskar	Mr. CV Shailendran R1, R8, R9, R14
29.	TA (AT) No. 130/2021 (Comp App (AT) No. 100/2019)	Mangala Investments Limited & 4 Ors. Vs Canara Land Investments Ltd& 4 Ors	Ms. Simran R Gurnani	Mr. Prithvi Raj JS
30.	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesly Mr. Thomas T Jacob

31.	Comp App (AT) (CH) No. 51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023	Uma Packaging & Anr. Vs Tirumalatirupati Constructions India Pvt Ltd & 8 Ors.	Mr. Y Suryanarayana	Mr. K Manivannan R2 Mr. Aravind AS- R9
32.	Comp App (AT) (CH) No. 60/2022 For Stay IA No. 683/2022	Able Automobiles Pvt Ltd & 4 Ors Vs Rekha Singhal & 2 Ors	Mr. Judy James	Dr. KS Ravichandran R1
33.	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt Ltd Vs Swiss Garnier Genexiaa Sciences Pvt Ltd	Mr. Pranava Charan	Mr. Prithviraj JS
34.	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt Ltd & 4 Ors Vs Viswaroopi Energy Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
35.	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
36.	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
37.	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt Ltd & 3 Ors. Vs LEPL People Tech Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
38.	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt Ltd Vs Medipro Edu Management Pvt Ltd	Mr. PBA Srinivasan	Mr. Y Suryanarayana
39.	Comp App (AT) (CH) (Ins) No. 243/2023	State Bank of India Vs N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
40.	Comp App (AT) (CH) (Ins) No. 245/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
41.	Comp App (AT) (CH) (Ins) No. 247/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
42.	Comp App (AT) (CH) (Ins) No. 249/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan

43.	Comp App (AT) (CH) (Ins) No. 250/2023	State Bank of India Vs PV Mohan Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
44.	Comp App (AT) (CH) (Ins) No. 253/2023	State Bank of India Vs N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
45.	Comp App (AT) (CH) (Ins) No. 93/2024	Deputy Commissioner, Works Contract, Kerala State Goods & Services Dept., Ernakulam Vs Vinod Balachandran FCA, Liquidator, Albanna Engineering India Pvt Ltd	Mr. EK Kumaresan	Mr. M Sivavarthanan
46.	Comp App (AT) (CH) (Ins) No. 176/2024 For Urgent Hearing IA No. 475/2024 For Stay IA No. 476/2024	Axis Bank Ltd Vs R Venkatakrishnan RP, St. John Freight Systems Ltd	Mr. VV Sivakumar	Mr. TK Bhaskar

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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